

Central Administrative Tribunal
Principal Bench

OA-57/2004

New Delhi this the 7th day of December, 2004

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Shri S.K. Malhotra, Member (A)

Madhukar Pandey,
Son of Shri G.D. Pandey,
Resident of Manoram Nagar,
Rajendra Path, Dhanbad,
Jharkhand-836001.

-Applicant

(By Advocate: Shri Apurb Lal)

Versus

1. Director General,
All India Radio,
Akashwani Bhawan,
Sansad Marg, New Delhi.
2. The Station Director,
All India Radio,
Patna, Bihar.
3. The Station Director,
All India Radio,
Ranchi, Jharkhand.
4. Dr. R.R. Srivastava,
Transmission Executive,
All India Radio,
Frazer Road, Patna, Bihar.
5. Atmeshwar Jha,
Transmission Executive,
All India Radio,
Ratu Road, Ranchi, Jharkhand.
6. Xavier Kandvina,
Transmission Executive,
All India Radio, Ratu Road,
Ranchi, Jharkhand.
7. Suveer Verma,
Transmission Executive,
D.D.K., Ratu Road,
Ranchi, Jharkhand.

8. Ragit Sinha,
Transmission Executive,
All India Radio, Frazer Road,
Patna, Bihar.
9. Smt. Aditi Ray,
Transmission Executive,
All India Radio, Ratu Road,
Ranchi, Jharkhand.

— Respondents

(By Advocate:Shri B.K. Aggarwal)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

Applicant impugns seniority list whereby he has been shown junior on the basis of date of joining. The criteria for fixing seniority is mentioned in para-4.20 of the counter reply filed by the respondents. The matter was subsequently re-examined and draft zonal seniority list of TREXs as on 1.1.2002 has been prepared by the Zonal Head, i.e., AIR, Patna on the basis of rank and year of examination where the applicant is placed at Sl. No.7. The further process would be to finalize All India eligibility list which would take time and thereafter the seniority would be settled.

2. In this view of the matter, we dispose of this OA with a direction to the respondents to finalize All India seniority list on the basis of rank and year of examination and to operate the further promotion to the applicant. In that event, applicant would be entitled to all consequential benefits as had been accorded to his juniors. This is to be complied with within a period of six months from the date of receipt of a copy of this order. No costs.

Oral
(S.K. Malhotra)
Member (A)

S. Raju
(Shanker Raju)
Member (J)